

Shortage of emergency beds in AIIMS, Delhi

श्री विवेक के. तन्खा (मध्य प्रदेश) : सर, मैं आपकी परमिशन से पब्लिक हेल्थ के बारे में कुछ बोलना चाहता हूँ। एम्स एक ऐसा अस्पताल है, जिसके प्रति लोगों की बहुत आस्था है और दूर-दूर से पेशेंट्स, जो पीड़ा में रहते हैं, एम्स आते हैं, क्योंकि it is less expensive, क्योंकि इस देश में private hospitals are very expensive. मेदांता जाना या कहीं भी जाना, it is very expensive. मैं काफी दिनों से देख रहा हूँ, चूँकि मैं बहुत पेशेंट्स भेजता हूँ, क्योंकि मैं मेडिकल मिशन से बहुत कनेक्टेड हूँ, मैं देखता हूँ कि रोज करीब 250 लोग एम्स की इमरजेंसी में जाते हैं, and these are all very sick people. मतलब आदमी काफी बीमार होता है, तभी वह एम्स जाएगा। उनमें से मुश्किल से 82 beds are available for emergency. 150 आदमी, who are very, very serious are outside with their families. मुझे लगता है कि time has come कि हमको सोचना चाहिए कि हम एम्स की फैसिलिटीज़ बढ़ाएँ, क्योंकि आप इसको रोक नहीं पाएँगे। यह पब्लिक हेल्थ को लेकर पब्लिक की एक्सपेक्शन है।

नंबर टू, फैसिलिटीज़ बढ़ाने के बाद, you make an effort कि क्या हम इन पेशेंट्स को कहीं और भेज सकते हैं for the same treatment. गवर्नमेंट को उसकी फैसिलिटी एक्टिवली करनी चाहिए।

सर, मैं दो बातें और कहना चाहता हूँ। आपने ऑनलाइन फैसिलिटी रखी है for registration for emergency. अब ऑनलाइन में जो सीरियसनेस है, उसे आप उतनी बता नहीं सकते, तो डॉक्टरों को भी एकदम से आभास नहीं होता कि इन सब ऑनलाइन पेशेंट्स, जो 250 की संख्या में हैं, उनमें से किसको सेलेक्ट करें। They have to see them. It is very dehumanizing. लेकिन जो वहाँ जाते हैं, वे सभी सीरियस पेशेंट्स होते हैं, especially after Covid when heart attacks have become so common even in young people. Sir, more than five thousand young people have died of heart attacks. इसलिए मेरा यह कहना है कि somewhere, we will have to humanize this whole process, make it people-friendly. हम फैसिलिटीज़ में जाएँ।

Last, Sir, the doctors of AIIMS are the best in India. इनकी सभी अस्पतालों में बहुत डिमांड है। जब ये रिटायर होते हैं, even before retirement, every private hospital wants to take them on big package. इनकी रिटायरमेंट एज 65 से 70 करने के लिए प्रपोज़ल बहुत दिन से पीएमओ में पेंडिंग है। I would request the Government कि आप इस एज को बढ़ाइए, क्योंकि these doctors are required for the good of the country. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you, Vivek Tankhaji.

The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Vivek K. Tankha: Dr. Amar Patnaik (Odisha), Shrimati Phulo Devi Netam (Chhatisgarh), Shri Rajamani Patel (Madhya Pradesh), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Neeraj Dangi (Rajasthan), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Dr. John Brittas (Kerala), Shri

Sanjeev Arora (Punjab), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal), Dr. Santanu Sen (West Bengal), Dr. V. Sivadasan (Kerala) and Shrimati Vandana Chavan (Maharashtra), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu).

Now, Dr. Kanimozhi NVN Somu; 'Concern over continuing harassment due to spam calls and SMS despite TRAI regulations.'

Harassment due to SPAM calls and SMSs despite TRAI regulations

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, the Telecom Regulatory Authority of India developed the National 'Do Not Call' Register in India in 2007. In spite of the TRAI regulations, there has been an increase in spam phone calls and SMSs on a massive scale. The Government's role in regulating measures to curb these calls has not been effective.

The issue of unregistered telemarketers is rampant and unyielding. Around 74 per cent of the people registered in the regulator TRAI's 'Do Not Disturb (DND)' list receive unwanted SMSs, which is evident from many studies. Out of 9,252 people who responded to the poll, 51 per cent stated that they receive calls 'selling financial services' and 29 per cent said that they receive calls 'selling real estate' and credit card solicitation. Access to customer contacts is a breach of privacy. There is a pressing need to have a preventive framework other than just filing complaints through TRAI.

Sir, I urge the Telecom Department to take immediate action to curb unsolicited calls and SMSs received despite the TRAI regulations or 'DND' registration, manage the operations of unregistered telemarketers by introducing block chain-based technology and take steps to address the existing errors in the complaints mechanism of TRAI.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Kanimozhi NVN Somu: Shri M. Shanmugam (Tamil Nadu), Shri N.R. Elango (Tamil Nadu), Shri Tiruchi Siva (Tamil Nadu), Shri Sandosh Kumar P. (Kerala), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shrimati Vandana Chavan (Maharashtra), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Abir Ranjan Biswas (West Bengal), Shri Neeraj Dangi (Rajasthan), Shri Sujeet Kumar (Odisha), Dr. Amar Patnaik (Odisha), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh) and Dr. Santanu Sen (West Bengal). Shri M. Mohamed Abdulla (Tamil Nadu).